GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:4112 ANSWERED ON:30.04.2012 WORLD BANK REPORT ON HIGHWAYPROJECTS

Adsul Shri Anandrao Vithoba;Baitha Shri Kameshwar ;Dhotre Shri Sanjay Shamrao;Gowda Shri D.B. Chandre;Jeyadural Shri S. R.;Jindal Shri Naveen;Meghwal Shri Arjun Ram ;Mishra Shri Govind Prasad;Muttemwar Shri Vilas Baburao;Owaisi Shri Asaduddin;Patel Shri Bal Kumar;Shekhar Shri Neeraj;Singh Shri Yashvir;Sinha Shri Yashwant;Thamaraiselvan Shri R.;Yadav Shri Dharmendra;Yadav Shri Ranjan Prasad

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether National and International Financial Institutions including the World Bank have been providing financial assistance/loans for the construction, development and maintenance of road projects under the National Highway Authority of India (NHAI);
- (b) if so, the details of such projects for which financial assistance/loans have been received from these financial institutions during the last three years alongwith their current status and the quantum of financial assistance/loans provided for each of these projects, project-wise, year-wise and Statewise
- (c) whether the World Bank's Institutional Integrity Unit has recently reported serious irregularities in some of NHAI projects including projects in Bihar;
- (d) if so, the details of irregularities brought out in the report, State-wise and project-wise and the Government's reaction thereto; and
- (e) the corrective measures taken in the matter?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

- (a) & (b) Yes, Madam. The loan from International Financial Institutions i.e. World Bank, Asian Development Bank and Japan Bank of International Cooperation were negotiated directly by Government of India, except one loan in respect of Surat-Manor Tollway Project with ADB, and executed by NHAI. Government of India provides external assistance in the form of Grant and loan to NHAI through Union Budget. The details of External Assistance received by NHAI from Government of India during the last three years are enclosed as Annex-I. The details of sub projects/packages under each loan is enclosed as Annex-II.
- (c) to (e) Recently World Bank's Institutional integrity unit in its report has alleged that some companies executing World Bank funded projects in respect of contract packages WB-9, WB-10, WB-12 under Lucknow-Muzaffarpur National Highway project (LMNHP), contract package IVA under Grand Trunk Road Improvement Project (GTRIP) and contract package V-C under Third National Highways Project

(TNHP) have committed sanctionable practices. Ministry has constituted a committee to conduct an enquiry in the matter.